

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.03.2023 AT 02:30 PM**

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/356/2023 IA (IBC)/370/2023 IA (IBC)/881/2022 IA (IBC)/15/2021 in CP (IB)No.43/7/HDB/2018 |
| NAME OF THE COMPANY | Leo Meridian Infrastructure Projects & Hotels Ltd |
| NAME OF THE PETITIONER(S) | Andra Bank |
| NAME OF THE RESPONDENT(S) | Leo Meridian Infrastructure Projects & Hotels Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA 356/2023

Ld. Counsel appearing for RP takes notice on behalf of the 2nd Respondent. Issue Notice to the other Respondents. **For filing vakalath and counter of R2, post on 19.04.2023.**

IA 370/2023

This application is filed, seeking to take the Progress Report on record. The Progress Report is taken on record and the **application is accordingly disposed of.**

IA 881/2022

Ld. Counsel for the Respondent present. Ld. Proxy Counsel for the Applicant seeks time. Hence, **post on 19.04.2023.**

IA 15/2021

At request of Ld. Counsel for the Applicant, **post on 19.04.2023.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**